

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-79(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Somany Creamics Ltd.
Vs
M/s Era Infra Engineering Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pooja Daashini Anand	Adv for the	Petitioner	Pooja
1.	Vijay Singh	Adv	for the respondent	Vijay
2.	Anand Singh	Adv.		

ORDER

At the request of the learned counsel for the parties, the matter is adjourned to 4th May, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT
Sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi